

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2800  
ANSWERED ON:14.03.2011  
SPECIAL COURT FOR ROAD ACCIDENT INSURANCE CLAIMS  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) Whether the Government is planning to set up special courts to award road accident insurance claims;
- (b) if so, the details thereof alongwith the budgetary allocations made for the purpose; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) The Ministry had requested Ministry of Law and Justice to set up over 600 District Level Empowered Courts for Road Accident Claims only, which could award the insurance claims within 30-45 days, thereby bringing considerable relief to the affected families and to help in reducing the social trauma and family's despair by making an arrangement for early settlement of the insurance claims. The Ministry of Law and Justice has asked the Ministry to make necessary budgetary provisions. At present, the Ministry has neither any approved scheme nor budget provision for this purpose.